

(b) and (c) Repairs have been taken up on war-footing. All junction lines have been repaired. Most of the telephone lines are likely to be repaired by 2.2.1997.

Action is already in hand to provide reliable telecom service for the hilly/remote areas by using Optical fibre, Microwave and Satellite systems as per details furnished in Statement enclosed.

During the 9th Plan the department is planning to instal satellite based communication to such remote areas where it is not possible to provide telephone services by conventional means.

Statement

Details of schemes for Hilly/Remote areas of U.P.

Year	Microwave Systems	Satellite Systems	OFC Systems
1995-96	12	08	
1996-97 (Planned)	22	08	07
1997-98 (Planned)	20	22	03

12.01 hrs.

[English]

PAPERS LAID ON THE TABLE

Review by the Government on the working of and Annual Report of the Pawan Hans Helicopters Ltd. New Delhi for 1994-95 etc.

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : Sir, I beg to lay on the Table -

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Statement regarding Review by the Government of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 1994-95.

(ii) Annual Report of the Pawan Hans Helicopters Limited, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library. See No. LT. 1387/97]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi

Rashtriya Uran Akademi, Raebareli, for the year 1995-96, alongwith Audited Accounts.

(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 1995-96.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT. 1388/97]

Employees, State Insurance (Central) Second Amendment Rules, 1996 under section 95 of the Employees, State Insurance Act, 1948 etc.

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : Sir, on behalf of Shri Arunachalam, I beg to lay on the Table -

(1) A copy of the Employees' State Insurance (Central) Second Amendment Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 582(E) in Gazette of India dated the 23rd December, 1996 under sub-section (4) of Section 95 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT. 1389/97]

(2) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 1995-96, under section 34 of the Employees' State Insurance Act, 1948.

[Placed in Library. See No. LT. 1390/97]

(3) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 1995-96.

[Placed in Library. See No. LT. 1391/97]

(4) A copy of the Annual Accounts (Hindi and English versions) of the Employees State Insurance Corporation, New Delhi, for the year 1995-96, together with Audit Report thereon, under section 36 of the Employees State Insurance Act, 1948.

[Placed in Library. See No. LT. 1391 A/97]

Review by the Government on the working of and Annual Report of India Tourism Development Corporation for 1995-96.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : Sir, I beg to lay on the Table a copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(1) Statement regarding Review by the Government of the working of the India Tourism Development